## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

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Sanction is hereby accorded to the allotment of funds in favour of the Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt. Sessions Courts under various object Heads for the current year 2019-20, as detailed below-

(Rs. In lacs) 001 009-364- Wages 2071-S. Name of the Court. 006-007-014-Salary (Outsourcing) P&ORB No Tele O.E. R.R.T POL (NPS) phone 0.40 Pr. D&S Judge, Ramban. 15.00 0.20 0.42 0.20 2 Pr. D&S Judge, Srinagar. 25.00 0.10 ---0.09 0.20 Pr. D&S Judge, Kathua. 20.00 3 \_\_\_ \_\_\_ ---Pr. D&S Judge, Jammu. 20.00 0.42 0.50 4 ---------0.50 Pr. D&S Judge, Anantnag 15.00 ---------Pr. D&S Judge, Poonch 10.00 6 0.30 Pr. D&S Judge, Udhampur 20.00 0.20 Pr. D&S Judge, Pulwama. 20.00 0.30 Pr. D&S Judge, Budgam. 0.30 10.00 10 Pr. D&S Judge, Kishtwar. 10.00 ---0.20 11 Pr. D&S Judge, Kupwara 10.00 0.20 Pr. D&S Judge, Rajouri. 13.00 0.50 12. \_\_\_ ---·-----0.20 13 Pr. D&S Judge, Kargil. 12.00 0.15 0.14 Pr. D&S Judge, Kulgam. 14 12.00 0.150.10 Pr. D&S Judge, Ganderbal. 10.00 أحد 15 ---0.20 Addl. D&S Judge, Srinagar 10.000.15 ---Addl. D&S Judge, Anantnag 10.00 0.15 17 ---------Addl. D&S Judge, 18 10.00 \_\_\_ ------Handwara. 19 Addl. D&S Judge, 6.00 0.15 Udhampur. Addl, D&S Judge, Kathua. 10.00 0.10 20 0.10 21 Spl. Judge, (Anti-10.00 corruption), Srinagar. 22 Spl.Judge Anti-10.00 ---0.20 ---\_\_\_ corruption(CBI Cases) Sgr. 23 Addl.Distt. Judge (Bank 6.00 0.10 0.15 Cases) Jammu. 2nd. Addl. D&S Judge, \_\_\_\_ 24 12.00 ---Srinagar. 25 C.J.M. Anantnag. 6.00 0.28 C.J.M. Kishtwar. 7.00 C.J.M. Handwara. 27 10.00 0.15 C.J.M. Samba. 7.00 28 ---\_\_\_ ---C.J.M. Ramban. 6.00 0.15 0.074 0.30 29 ---\_\_\_\_ 30 Sub Judge, Pattan. 6.00 0.10 \_\_\_ \_\_\_ Sub Judge, Bijbehara. 0.20 31 7.00 0.15 0.15 0.14 Sub Judge, Surankote. 10.00 32 ---------33 Sub Judge, Jammu. 6.00 Railway Magistrate, Jammu. 6.00 34 ---\_\_\_ ---------35 Judge, Small Causes Court Sgr. 10.00 0.30 \_\_\_ ---36 Munsiff, Mahanpur. 6.00 0.20 ------------37 Munsiff, Sunderbani. 6.00 0.20 ---\_\_\_ ---Munsiff, Mendhar, 38 8.00 \_\_\_ ---0.40 Munsiff, Bhaderwah. \_\_\_ 39 ---0.15 ------Munsiff, Budgam. ---\_\_\_ 0.40 \_---Munsiff, Majalta. 6.00 41 0.30 ---Munsiff, R.S.Pura. 0.15 42 0.100.15 0.40\_\_\_ ---43 Ist. Addl. Munsiff(Forest) 5.00 0.20

Jammu.

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Name of the Court.	001	066-	007-	009-	014-	364- Wages	2071-
	Salary	Tele	O.E.	R.R.T	POL	(Outsourcing)	P&ORB
		phone	1	!			(NPS)
Distt. Mob. Mag.(Tr)			0.20		0.15		0.20
Doda.							
Addl. Mob. Mag. Doda.			0.10				0.20
Addl. Mob. Mag.	5.00		0.10				
Beerwah.							
Addl. D.M. Bandipora.	1.50		Ī				0.15
Tehsildar, Hiranagar.	1.50		T				0.15
Tehsildar, Kathua.	1.50						0.15
2030-Stamps and							
Registration							
Sub Registrar, Srinagar			·		0.15		0.30
	Distt. Mob. Mag.(Tr) Doda. Addl. Mob. Mag. Doda. Addl. Mob. Mag. Beerwah. Addl. D.M. Bandipora. Tehsildar, Hiranagar. Tehsildar, Kathua.  2030-Stamps and Registration	Distt. Mob. Mag.(Tr) Doda. Addl. Mob. Mag. Doda. Addl. Mob. Mag. Beerwah. Addl. D.M. Bandipora. Tehsildar, Hiranagar. 1.50 Tehsildar, Kathua. 1.50 2030-Stamps and Registration	Distt. Mob. Mag.(Tr) Doda.  Addl. Mob. Mag. Doda.  Addl. Mob. Mag. Beerwah.  Addl. D,M. Bandipora.  Tehsildar, Hiranagar.  Tehsildar, Kathua.  2030-Stamps and Registration	Salary   Tele phone   O.E.	Salary   Tele   O.F.   R.R.T	Salary   Tele   Distr. Mob. Mag.(Tr)       0.20     0.15       Doda.     Doda.     Doda.   Do	Salary   Tele phone   O.F.   R.R.T   POL   (Outsourcing)

By Order.

(Ram Singh) 22/8 Joint Registrar(Acctts)

No: 13 483-563 A.C. Copy to the:-

1-15. Pr. D&S Judge, Ramban/Srinagar/Kathua/Jammu/Anantnag/Poonch/Udhampur/Pulwama/Budgam/Kishtwar/Kupwara/Rajouri/Kargil/Kulgam/Ganderbal.

Dated: 12

16-19 Addl. D&S Judge, Srinagar/Anantnag/Handwara/Udhampur.

20. Special Judge (Anti-corruption), Srinagar.

21. Special Judge Anti-corruption, (CBI Cases) Srinagar.

22. Addl. Distt. Judge (Bank Cases) Jammu.

23. 2nd. Addl. D&S Judge, Srinagar.

24-28 C.J.M. Anantnag/Kishtwar/Handwara/Samba/Ramban.

29-32 Sub Judge, Pattan/Bijbehara/Surankote/Jammu.

33. Railway Magistrate, Jammu.

34. Judge, Small Causes Court, Srinagar.

35-41 Munsiff, Mahanpur/Sunderbani/Mendhar/Bhaderwah/Budgam/Majalta/R.S.Pura.

42. Ist. Addl. Munsiff (Forest) Jammu.

43. Distt. Mob. Mag. (Tr) Doda.

44-45 Addl. Mobile Magistrate, Doda/Beerwah.

46. Addl. Distt. Mag. Bandipora.

47-48 Tehsildar, Hiranagar/Kathua.

50. Sub Registrar, Srinagar

51. Treasury Officer, Saddar Try. Srinagar.

52. Try. Offier, Sub Try. Distt.Court complex, Janipur, Jammu.

53-80 Treasury Officer, Ramban/Kathua/Anantnag/Poonch/Udhampur/Pulwama/Budgam/ Kishtwar/Kupwara/Rajouri/Kargil/Kulgam/Ganderbal/Handwara/Samba/Pattan/Bijbehara/ Surankote/Mahanpur/Sunderbani/Mendhar/Bhaderwah/Majalta/R.S.Pura/Doda/Beerwah/ Bandipora/Hiranagar.

.... For inf. and n/a.

81. Order Book.

Joint Registrar (Acctts 218/19